NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1369/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Sandira D'souza & Others

V/s.

Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv Rinikg Adv for Operational your Adv D.B Creditor

Pereirer.

ORDER CP No. 1369/ I&BP/NCLT/MB/MAH/2017

On the withdrawal Memo filed by the Petitioner, this Petition is dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY

Member (Technical)

ENCLS: WITHDRAWAL MEMO

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)